

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1750
ANSWERED ON:15.03.2005
N.C.T.E.
Rajbhar Shri Chandra Dev Prasad

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

:

(a) whether a provision was made in April 2003 by National Council for Teacher Education that Teachers having qualification of Senior Secondary School (Class Twelv

(e) Certificate and Diploma/Certificate in Nursery Teacher Education Programme of not less than two years, are meant to teach the children in the age group of 4 to 8 years i.e. from Nursery to Second Class ;

(b) if so, whether it has been implemented at Centre and States level ;

(c) if not, the time by when the same provision likely to be implemented both at Centre and States level ; and

(d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) Through an amendment notified in April, 2003, to the NCTE (Determination of Minimum Qualifications for Recruitment of Teachers in Schools) Regulations, 2001, NCTE has laid down minimum academic and professional qualifications for recruitment of teachers at pre-school and nursery levels as under :-

(I) For Pre-School Teachers (i.e. for children in the age group 4-6 years) :-

(i) Secondary School (Class ten) Certificate or its equivalent ; and

(ii) Diploma/Certificate in Pre-School teacher education programme of a duration of not less than one year.

II) For Nursery Teachers (i.e. for children in the age-group of 4-8 years) :-

(i) Senior Secondary School (Class Twelve) Certificate or Intermediate or its equivalent with at least 45% marks; and

(ii) Diploma /Certificate in Nursery teacher education programme of a duration of not less than two years.

(b) to (d) As per Regulations mentioned in part(a), existing recruitment rules are expected to be modified within a period of three years so as to bring them in conformity with the qualifications mentioned above.